

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/3308/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the 2nd April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/1277(E) dtd. 30.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.03.2024 till the morning of 02.04.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/3309/A, dated , 02-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

12/02/04/24
JT. REGISTRAR (VIGILANCE)